

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/2926/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti Selina Begum,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati the 20th August, 2020.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJKA/2675/2020 dtd. 19.08.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 21.08.2020 with station leave permission from the morning of 20.08.2020 till the evening of 23.08.2020, has been granted, subject to adherence to lockdown protocols.

The Additional district & Sesions Judge, Kamrup, Amingaon and in her absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

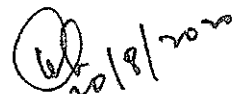
Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-310/1993/2927/A, dated 20.8.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

